प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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संचार विभाग, केंद्रीय कार्यालय, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई - 400 001

Department of Communication, Central Office, Shahid Bhagat Singh Marg, Fort,

Mumbai - 400 001 फोन/Phone: 022 - 2266 0502

May 09, 2025

RBI cancels Certificate of Registration of one NBFC and one ARC

The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has cancelled the Certificate of Registration of the following company.

Sr. No.	Name of the Company	Registered Office Address	CoR No.	CoR Issued On	Cancellation Order Date
1	R.L. Investment and Finance Company Limited	61/211, Canal Road, Kanpur, Uttar Pradesh – 208001	12.00010	February 21, 1998	April 08, 2025

As such, the above company shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

Further, the Reserve Bank of India, in exercise of powers conferred on it under Section 4 (1) (e) of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002, has cancelled the Certificate of Registration of the following company.

Sr. No.	Name of the Company	Registered Office Address	CoR No.	CoR Issued On	Cancellation Order Date
1	India Resurgence ARC Private Limited	304, 3rd Floor, Piramal Tower, Peninsula Corporate Park, Ganpatrao Kadam Marg, Lower Parel, Mumbai,	029/2018	October 23, 2018	April 04, 2025
		Maharashtra - 400013			

As such, the above company shall not transact the business of an Asset Reconstruction Company.

(Puneet Pancholy) Chief General Manager